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Title : Introduction of the Workmen's Compensation (Amendment) Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Madam, on behalf of my colleague Shri Mallikarjun Kharge, I beg to move for leave to introduce a Bill further to amend the Workmen's Compensation Act, 1923.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Workmen's Compensation Act, 1923."

*The motion was adopted.*

SHRI HARISH RAWAT: I introduce the Bill.

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